

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:579
ANSWERED ON:03.08.2011
IMPLEMENTATION OF RTE
Ahir Shri Hansraj Gangaram

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Union Government has discussed with Education Ministers of States regarding the matter of implementation of Right to Education Act;
- (b) if so, the details thereof;
- (c) whether various State Governments have urged to maintain ratio of expenditure 90:10 for implementation of Right to Education Act and Sarva Shiksha Abhiyan Legislation;
- (d) if so, whether the Union Government has considered/accepted the demand of States;and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

- (a) & (b): A meeting of State Education Ministers was held on 08.6.2011 in which the implementation of the Right of Children to Free and Compulsory Education (RTE) Act was discussed. The issues taken up for discussion included inter-alia,
- (i) Notification of State RTE Rules,
 - (ii) redeployment and recruitment of teachers to need the prescribed Pupil Teacher Ratio (PTR),
 - (iii) professional training of untrained teachers,
 - (iv) community mobilisation and public awareness of the provision of the RTE Act, etc.
- (c) to (e): The funding pattern prescribed for implementation of Sarva Shiksha Abhiyan (SSA) during 11th Plan was on tapering scale of 65:35 between Central Government and States for the first two years of Plan, 60:40 for the third year, 55:45 for the fourth year and 50:50 thereafter. In respect of the North Eastern Region (NER) States the funding was in the 90:10 ratio with the Central share sourced from the 10% earmarked funds for the NE States in the SSA's Central Budget. However, taking into account the requirement for implementation of the Right of Children to Free and Compulsory Education (RTE) Act, 2009, the Government has notified a revised funding pattern of 65:35 for a duration of five years from 2010-11 to 2014-15. The fund sharing pattern in respect of the NER States, however, continues to be in the 90:10 ratio between the Central and States Governments.